NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : IND/746/ (IB)/CB/2017 PETITION NUMBER : AUROMIRA ENERGY COMPANY PVT LTD NAME OF THE APPLICANT : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM

RAGHAY G KDVO CATE Advocati frapplicant Rougha

Soy JosEPH pcs for Applicant.

S. VENKATESHAN Advocate for BANK y indice for S. S. SATHMANARAMAN.

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N. VENKATESWARAN DGM, 1DBI Bank L. MESTE

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ORDER

Counsel for the petitioner present. Counsel for Bank of India, representative for IDBI Bank and Counsel for Phoenix ARC private limited are present. The representative appearing on behalf of the Financial Creditors requested for documents and copy of the application. Counsel for the applicant is directed to provide the copy of the application along with the record relied upon, to the representative of the Financial Creditors. Put up on **8.6.2017 at 2.30 P.M.**

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)